

HIGH COURT OF DELHI: NEW DELHI

No. 68/DHC/Gaz./G-1/VI.E.2(a)/2011
Dated, the 15th October, 2011.

NOTIFICATION

In exercise of the powers conferred by sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to appoint Ms. Sunita Gupta, a member of Delhi Higher Judicial Service, as Sessions Judge within the limits of Sessions Division of Delhi with effect from the date she takes over.

BY ORDER OF THE COURT

Sdf.
(V.P. VAISH)
REGISTRAR GENERAL

4026-4068

Endst.No. /DHC/Gaz./G-1/VI.E.2(a)/2011

Dated, the 15th October, 2011.

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge, Tis Hazari Courts, Delhi.
2. The District Judge & Addl. Sessions Judge I/C, East Distt., Karkardooma Courts Complex, Delhi.
3. The District Judge & Addl. Sessions Judge I/C, South-West Distt., Dwarka Courts Complex, New Delhi.
4. The District Judge & Addl. Sessions Judge I/C, North-East Distt., Karkardooma Courts Complex, Delhi.
5. The District Judge & Addl. Sessions Judge I/C, North District, Tis Hazari Courts, Delhi.
6. The District Judge & Addl. Sessions Judge I/C, North-West & Outer, Rohini Courts, New Delhi.
7. The District Judge & Addl. Sessions Judge I/C, West District, Tis Hazari Courts, Delhi.
8. The District Judge & Addl. Sessions Judge I/C, South & South-East, Saket Courts Complex, New Delhi.
9. The District Judge & Addl. Sessions Judge I/C, New Delhi Distt., Patiala House Courts, New Delhi.
10. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
11. The Principal Judge, Family Courts, Dwarka Courts Complex, Dwarka, New Delhi.
12. The Director, Delhi Judicial Academy, Karkardooma Courts, Delhi.
13. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
14. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
15. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
16. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi.
17. The Director of Prosecution, C.B.I., Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi-03.
18. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
19. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K. Puram, New Delhi.
20. The Commissioner of Police, Police Headquarters, New Delhi.
21. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
22. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
23. The Chief Metropolitan Magistrate, Delhi.
24. The Senior Civil Judge-cum-Rent Controllers, Central, Tis Hazari/North, Tis Hazari/West, Tis Hazari/ New Delhi, Patiala House/South, Saket/East, Karkardooma/North-East, Karkardooma/North-West, Rohini/South-West, Dwarka.
25. The Judge Small Cause Court, Central, Tis Hazari/North, Tis Hazari/West, Tis Hazari/New Delhi, Patiala House/South, Saket/East, Karkardooma/North-East, Karkardooma/North-West, Rohini/South-West, Dwarka.
26. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court.
27. PS to all Hon'ble Judges, Delhi High Court.
28. The Assistant Registrar-cum-P.A. to Registrar General, Delhi High Court.
29. All Registrars, Delhi High Court, New Delhi.
30. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
31. The Assistant Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
32. The Pay & Accounts Officer, Tis Hazari, Delhi.
33. Officer concerned.
34. The Registrar (Computerization), Delhi High Court, with the request to display this notification on the website of Delhi High Court.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officer concerned.
43. Guard File.

Bain
JOINT REGISTRAR (GAZETTE)

OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

No. 62827/Power/Gaz/2011

Dated, Delhi the 15 OCT 2011

Copy forwarded for information & necessary action to :-

- 1 The District Judge & ASJ I/c North & West, Tis Hazari Court, Delhi.
- 2 The Officer concerned.
- 3 The Superintendent, Filing Section, Tis Hazari Court, Delhi.
- 4 The Reader to District & Sessions Judge, Delhi.
- 5 The Website Committee, Hindi & English, Tis Hazari Court, Delhi.

A.K. Kala
(A. K. Kala)

Administrative Officer (Judicial)